

Annexure-7

Name Of The Corporate Debtor: Saket Infra Developers Private Limited Under CIRP

Date of commencement of CIRP: 17-02-2025

List of creditors as on: 10-03-2026

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Weather related party?	% of voting share in COC, if applicable					
1	Employees Provident Fund Organisation	Ministry of Labour and Emploment Govt of India	2/3/2026	1,436,091.00	-	Govt Dues	No	0	-	-	1,436,091.00	-	No assessment has been done as on CIRP date. Claim has been submitted based on EO's report.
2	Income Tax Authorities	Ministry of Finance, Govt of India	27/2/2026	1,653,386,815.00	-	Govt Dues	No	0	1,653,386,815.00	-	-	-	The demand rased by the Authorities are pending under appelas filed by the CD
TOTAL				1,654,822,906.00	-				1,653,386,815.00	-	1,436,091.00	-	